

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-60/2006/12044/A

From :- Shri Saptarshi Garg ,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ratnadip Bhattacharjee,  
Special Judge NDPS Court,  
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the <sup>th</sup> 8 December, 2022.

Sub:- **Casual Leave and station leave permission.**

Ref:- No. Spl/J/NDPS/152 dated 03.12.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for 4 days on 13.12.2022, 14.12.2022, 15.12.2022 and 16.12.2022 along with station leave permission from 11.12.2022 to 18.12.2022**, has been granted.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-60/2006/12045/ dated , 08-12-2022

Copy to.

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**